GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3373
ANSWERED ON:01.08.2014
ANGANWADI CENTRES
Singh Shri Ravneet;Singh Shri Sunil Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated and released by the Government to the States/UTs for setting up of AnganwadiCentres (AWCs) in the country during each of the last three years and the current year, State/UT-wise along with its utilisation, by each State/UT during the said period;
- (b) whether the Government has made any assessment with regard to the requirements and availability of AWCs in the country and if so, the details and the outcome thereof;
- (c) whether the Government has received proposals from some States/UTs for setting up of more AWCs in their respective States/UTs; and
- (d) if so, the details thereof along with the action taken by the Government on such proposals so far, State/UT-wise?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): A Statement indicating State-wise details of funds released to the States/UTs and utilization thereof reported by the States/UTs including their share during the last three years and current year is annexed.
- (b) to (d): Based on population norms, States/UTs submit their demand for opening of new AWCs which are assessed and sanctioned. Under the 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme, 14 lakh AnganwadiCentres (AWCs) (including 20,000 Anganwadis on Demand (AoDs) and 1,16,848 Mini-AWCs) have been approved for sanction by the Government, out of which 13,74,935 have been sanctioned, as on 28.07.2014.

Proposals for sanction of 66222 AWCs and 21117 Mini-AWCs have been received from 16 States/UTs, viz., Bihar (25662 AWCs, 15526 Mini-AWCs), Meghalaya (70 Mini-AWCs), Madhya Pradesh (8589 AWCs, 2531 Mini-AWCs), Jammu & Kashmir (9826 AWCs), Karnataka (2058 AWCs), Rajasthan (1016 AWCs), Dadra & Nagar Haveli (21 Mini-AWCs), Kerala (329 AWCs), Gujarat (843 AWCs, 506 Mini-AWCs), Jharkhand (4 AWCs), Tripura (648 AWCs), Punjab (853 AWCs, 40 Mini-AWCs), Uttar Pradesh (8710 AWCs and 1120 Mini-AWCs), West Bengal (6017 AWCs), Himachal Pradesh (314 AWCs, 491 Mini-AWCs) and Odisha (1353 AWCs, 812 Mini-AWCs).

The above proposals have been assessed as per the population norms for opening of new AWCs and availability of AWCs for sanction.